

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

35(ND)15

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER (T)**

**CH. MOHD. SHARIEF TARIQ  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
14.11.2019.**

**NAME OF THE COMPANY: Ms. Ameeta Mehra V/s. M/s. Mehra Developers  
& Farms Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

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**For the Petitioner : Mr. Chandan Dutta, Ms. Ritika Goyal,  
Advocates**  
**For the Respondent : Advocate**

**ORDER**

Renotify the matter on 19.12.2019.



**(L.N. Gupta)  
Member (T)**



**(Ch. Mohd. Sharief Tariq)  
Member (J)**